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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

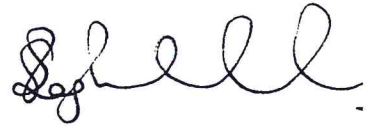
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/129/(IB)/2018
NAME OF THE PETITIONER(S) : NATHELLA SAMPATH JEWELLARY PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C.K. NANDAKUMAR
RAGHURAM
CASAMBI

Corporate Applicant



ORDER

Counsel for the applicant present. Heard. Law Officer representing the State Bank of India (Overseas Branch) present and wanted to make entry as an Intervenor in this case. She prayed for time to make submissions. Put up on 02.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc